

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

OA No. 176/2006.

17.11.2006.

Mr. P. N. Jatti counsel for the applicant.  
Mr. Gaurav Jain counsel for the respondents.

Learned Counsel for the applicants submits that in view of the stand taken by the respondents in the reply, he wants to withdraw the OA. In view of the submission made by the Learned Counsel for the applicant, the OA shall stand dismissed as withdrawn. The interim stay granted on 12.05.2006 and continued from time to time shall stand vacated.

*(M. L. CHAUHAN)*  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./

*Copies  
given with  
this  
order*